(Filing under clause (ca) of sub-regulation (2) of regula								
		Summary of Claims Received			Summary of Claims Admitted			
Sl.No.	Category of Creditor	No. of Claims		Amount	No. of Claims		Amount of claims admitted	% Share in Total Amount of Claims Admitted
1	Secured financial creditors belonging to any class of creditors	2	₹	1,16,50,79,309.85	2	₹	1,16,50,79,309.85	99%
2	Unsecured financial creditors belonging to any class of creditors	0	₹	-	0	₹	-	0%
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	₹	-	0	₹	-	0%
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	₹	-	0	₹	-	0%
5	Operational creditors (Workmen)	0	₹	-	0	₹	-	0%
6	Operational creditors (Employees)	0	₹	-	0	₹	-	0%
7	Operational creditors (Government Dues)	0	₹	-	0	₹	-	0%
8	Operational creditors (other than Workmen and Employees and Government Dues)	5	₹	1,18,40,536.00	5	₹	1,18,40,536.00	1%
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	₹	-	0	₹	-	0%
Total		7	₹	1,17,69,19,845.85	7	₹	1,17,69,19,845.85	100%

ation 13 the IBBI (Insolvency Resolut	ion Process for Corporate Persons) Re	egulations, 2016
Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification
5		₹ 35,04,15,752.85

	(Amount in	
	Rs)	(Amount in Rs)
Details in Annexure (Only PDF)		Remarks, if any
Details in Affilexure (Offly PDF)		Kelliaiks, II ally
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